

## MHA extends Guidelines for Surveillance, Containment and Caution States/ Union Territories to strictly enforce SOPs on various activities and to exercise caution and strict surveillance

Posted On: 26 FEB 2021 3:31PM by PIB Delhi

The Ministry of Home Affairs (MHA) issued an Order today to extend the existing **Guidelines for Surveillance, Containment and Caution** to remain in force upto 31.03.2021.

While there has been a substantial decline in the active and new COVID-19 cases, there is need to maintain surveillance, containment and caution so as to fully overcome the pandemic.

States/ Union Territories have also been advised to speed up the vaccination of the target population so as to break the chain of transmission and overcome the pandemic.

Accordingly, Containment Zones continue to be demarcated carefully; prescribed containment measures strictly followed within these zones; COVID-appropriate behaviour promoted and strictly enforced; and the Standard Operating Procedures (SOPs) prescribed in respect of various permitted activities followed scrupulously.

Therefore, the focussed approach on surveillance, containment and strict observance of the guidelines/ SOPs, as envisaged in the Guidelines issued on 27.01.2021; need to be enforced strictly by States and Union Territories.

\*\*\*\*

NW/RK/PK/AY/DDD

(Release ID: 1701058) Visitor Counter : 749

Read this release in: [Urdu](#) , [Marathi](#) , [Hindi](#) , [Bengali](#) , [Punjabi](#) , [Gujarati](#) , [Odia](#) , [Tamil](#) , [Telugu](#) , [Malayalam](#)

